

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3491
ANSWERED ON:15.12.2011
WELFARE OF MINORITIES
Kashinath Shri Taware Suresh

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Maharashtra for sanctioning the programmes to be run/being run for the welfare of the minorities in Maharashtra including Bhiwandi;
- (b) if so, the details thereof;
- (c) the number of proposals sanctioned by the Union Government out of the proposals received alongwith the number of pending proposals; and
- (d) the time by which the pending proposals are likely to be sanctioned by the Union Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO THE LOK SABHA UNSTARRED QUESTION NO. 3491 FOR 15.12.2011 RAISED BY SHRI SURESH KASHINATH TAWARE REGARDING "WELFARE OF MINORITIES"

(a) to (d): The following proposals were received from the State of Maharashtra which have been considered by the Ministry of Minority Affairs.

Under the Free Coaching and Allied Scheme, during the year 2011-12, 35 proposals were received from the Government of Maharashtra, out of which 1 proposal was accepted by the Selection Committee for imparting coaching/training, based on the guidelines of the scheme and 1 proposal was deferred by the Selection Committee. The reasons for non selection of the remaining 33 institutes are at Annex-I.

During the year 2011-12, under Post-matric scholarship scheme the proposal for Rs. 23.59 crore was received from Govt. of Maharashtra and Rs. 23.44 crore has been sanctioned.

Under Scheme of Computerization of records of State Wakf Boards, a proposal was received from Maharashtra Wakf Board for providing funds for hand holding and other charges. The Ministry has released Rs. 7.13 lakh for the same and no proposal is pending under the scheme.

The National Minorities Development & Finance Corporation (NMDFC) finances its schemes through the state Channelising Agencies (SCAs) nominated by the State/UT Government. As per the lending policy of the NMDFC, the SCAs are required to furnish their proposals in the form of Annual Action Plan (AAPs) at the beginning of each financial year. The AAPs contain the total requirement of funds under term-loan and micro-finance of the SCAs. NMDFC decides the AAPs in consultation with the SCAs and issues Letter of Intent (LoI). An amount of Rs. 40 Crores was proposed by SCAs of Maharashtra and Rs. 28.51 Crore has been approved by NMDFC as per eligibility criteria.

Under Multi-sectoral Development Programme (MsDP), four districts namely- Washim, Buldhana, Hingoli and Parbhani have been identified as Minority Concentration Districts and taken up under MsDP. Rs. 60 crore (Rs.15 crore for each district) have been allocated for these four districts in the State of Maharashtra during the 11th Five Year Plan. Based on the proposal received, district plans of Rs. 59.73 have been approved. The project wise detailed summary is at Annex-II. There is no proposal of Maharashtra under MsDP pending.